

PLANNING (SHRIMATI INDIRA GANDHI) : (a) to (d). In pursuance of the Government decision to allow financial institutions to entertain applications for financial assistance from the public sector, procedures to process such proposals are being evolved. The Planning Commission will ascertain from the Central Ministries the fresh proposals for public sector projects, which are sought to be financed with assistance from financial institutions, and will consider them from the point of view of viability, priority and availability of institutional finance. Financial institutions will refer proposals received from the States to the Planning Commission to ascertain their priority.

**Reported Statement by Home Minister of Rajasthan re. Espionage Activities**

\*765. SHRI HARDAYAL DEVGUN :  
SHRI R. BARUA :  
SHRI SITARAM KESRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the reported statement of Shri Damodar Lal Vyas, Home Minister of the Rajasthan Government in the Vidhan Sabha on the 21st November, 1970 regarding the espionage activities of specially-trained Pakistani spies equipped with sophisticated transmitters and training of hundreds of people from Rajasthan in Naxalite violence in West Bengal ;

(b) if so, the total number of Pakistani spies detected in Rajasthan during the last three years, year-wise ; and

(c) the steps taken to liquidate their activities in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Yes, Sir.

(b) According to information available, 9 Pak nationals and 11 Indians have been arrested in the State of Rajasthan during

the last three years (ending 31.10.70). Year-wise information is being obtained.

(c) Adequate machinery exists to check such activities. The utmost vigilance is being maintained by the various security agencies.

**मेवों के आयात के लिए योजनाएँ**

\*766. श्री ओंकार लाल बेरवा : क्या वैदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्वतंत्रता से पूर्व मेवों का बहुत बड़ी मात्रा में आयात किया जाता था ;

(ख) क्या सरकार ने यह घोषणा की है कि आयात लाइसेंस उनको दिये जाएंगे जो पहले मेवों का व्यापार करते रहे हैं ; और

(ग) यदि हाँ, तो इसका आधार और रूप रेखा क्या है ?

वैदेशिक व्यापार मंत्री (श्री ल० ना० मिश्र) : (क) वर्ष 1946-47, अर्थात् भारत की स्वतंत्रता से पहले के वर्ष, में अविभाजित भारत में आयात किये गये मेवों का मूल्य 4.91 करोड़ रु० था ।

(ख) और (ग). निम्नलिखित को आयात लाइसेंस दिये जाते हैं :—

(1) अफगानिस्तान से किये जाने वाले आयात के मामले में अनुमोदित पंजीयित आयातकों, अर्थात् उन आयातकों को जिन्होंने 30-6-1956 को समाप्त हुए चार वर्षों में भारत-अफगान व्यापार में भाग लिया था, और शाही अफगान सरकार के मनोनित व्यक्तियों को ।

(2) अफगानिस्तान को गैर-परम्परागत वस्तुओं के पंजीयित निर्यातकों को ।